

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Fatroza Hanifsab Ukkali**  
**PRL.SR. CIVIL JUDGE AND JMFC,GUBBI**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 648/2014 (NBW TO ACCUSED AND NOTICE TO SURETY)		Gubbi police station <b>Vs</b> Rajanna 30 years	
2	C.C. 357/2016 (NBW to Accused)		State By Gubbi Police <b>Vs</b> Jayamma	APP. M.Muniraja
3	C.C. 635/2017 (NBW TO CWs)		State By Gubbi Police <b>Vs</b> Mahalingaiah	APP. T.Rakhi
4	C.C. 107/2018 (NBW to Accused)		State By Gubbi Police <b>Vs</b> Sathish B.G.	APP. T.Rakhi
5	C.C. 38/2020 (NBW to Accused)		State By Gubbi Police <b>Vs</b> Roopa	APP Muniraju
6	C.C. 389/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Sannarangaiah	APP Muniraju
7	C.C. 390/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Gurusiddaiah	APP Muniraju
8	C.C. 389/2019 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Eraiah	APP. T.Rakhi
<b>11.00 AM to 02.00PM</b>				
9	C.C. 330/2019 (B/W to Cws)		State By Gubbi Police <b>Vs</b> Gopalaiah	APP. T.Rakhi
10	C.C. 401/2019 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Uday Kumar B Patil	APP. T.Rakhi
11	C.C. 200/2018 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Thyagaraju	APP. T.Rakhi
12	C.C. 529/2018 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Ramanna	APP. T.Rakhi
<b>Cases listed below are adjourned due to Covid 19</b>				
13	C.C. 435/2020 (APPEARANCE OF ACCUSED)	<b>26-12-2020</b>	State By Gubbi Police <b>Vs</b> Bharthkumar	APP Muniraju

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI  
Smt.Fairoza Hanifsab Ukkali  
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI  
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	M.C. 15/2019 (OBJECTIONS)		Maruthi Rao H.G <b>Vs</b> Nagarathamma	T S Basavaraju
2	FDP 9/2019 (OBJECTIONS)		G.M.jayaprakash <b>Vs</b> C.M.Shamchandra	Arun C S
<b>( O.S./0000012/2010)</b>				
3	M.C. 7/2020 (OBJECTIONS)		Vijayamma <b>Vs</b> G. Nagendrappa	N R Chandrashekar
4	G and WC 4/2020 (FOR CONCILLATION)		Halesha H.R. <b>Vs</b> Harsha Prada B.T.	M.Subramanya
5	M.C. 11/2020 (FOR CONCILLATION)		Halesha H R <b>Vs</b> Harsha Prada B T	M.Subramanya
<b>ARGUMENTS BY ADV. RESPONDENT</b>				
6	R.A. 61/2019 (ARGUMENTS)		T.S.Omkaramurthy <b>Vs</b> Channabasavaiah	HLS
7	R.A. 29/2018 (ARGUMENTS) IA/1/2018		Manjunatha A.S. <b>Vs</b> Varshini A.M.	M B Kantharaju
<b>ARGUMENTS ON DEFENCE SIDE</b>				
8	O.S. 47/2018 (ARGUMENTS) IA/1/2018		C.A.Ganganna <b>Vs</b> Umesh	T S Basavaraju
9	R.A. 19/2019 (JUDGEMENT)		Lakshamma <b>Vs</b> Manjua	Chintamani Ramasharma Balasubrahmanyam.
10	FDP 5/2013 (ORDERS)		T R Poornima <b>Vs</b> Mahadevamma	R V
<b>( O.S./0000191/2006)</b>				
11	FDP 2/2012 (TO HEAR)		Balamma <b>Vs</b> Sri chikkanna	S.B. Nil
12	FDP 1/2017 (TO HEAR ON IA)		Padmabai <b>Vs</b> Kamalabai Deda by LRs.,	Prameela M R
13	FDP 2/2017 (TO HEAR)		Bhadramma <b>Vs</b> Thimmavva	C G Sathyanarayan
14	O.S. 45/2017 (Written statement) IA/1/2017 IA/2/2017		Manjula <b>Vs</b> Lakshamma	E.HANUMANTHARAYAPPA

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI  
Smt.Fairoza Hanifab Ukkali  
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI  
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 93/2018 (TO HEAR ON IA)		Sabeeha Banu Vs Syed Habib	Rudresh V
<b>11.00 AM to 02.00PM</b>				
16	L.A.C. 519/2006 (ENQUIRY)		Sharadamma Vs The spl Land acquisition officer	KRK B.T.R
17	Misc 2/2018 (ENQUIRY) IA/1/2018		Sarvamangala Vs Panchakshraiah	Manjunatha R
18	R.A. 11/2020 (NOTICE) IA/1/2020		Lakshamma Vs Muthamma	Chintamani Ramasharma Balasubrahamanyam
19	AIR.MISC. MVC 18/2020 (NOTICE)		Yogananda Vs Basavaraju	a
20	O.S. 41/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Puttegowda C.H. Vs Chandra Shekara	Nagaraju D
21	O.S. 51/2018 (EVIDENCE)		Jayalakshamma Vs Javanappa	B Balaji
22	O.S. 127/2018 (EVIDENCE) IA/1/2018 IA/2/2019		Chandrakala Vs Lakshmmamma	K G Narayana
23	O.S. 131/2018 (EVIDENCE) IA/1/2018		Basavaraju Vs Ambikamma	Arun C S
24	M.C. 3/2019 (EVIDENCE)		Geethamani R B Vs Yathish Y R	Ksheerkumarswamy
<b>FURTHER EVIDENCE FOR DEFND</b>				
25	M.C. 6/2019 (EVIDENCE)		M.N.Veena Vs K.S.Panchakshari	Nagaraju K C
26	M.V.C. 575/2020 (Written statement)		Basavaraju Vs Srinivasamurthy B.R.	Chandrashekar M.S.
27	O.S. 73/2020 (Written statement)		Sakamma Vs Sakamma	S Kempaiah
28	O.S. 77/2020 (S S TO DEFENDANTS)		Lalithamma Vs Rajashekaraiah	S Ranganatha

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Sri. Shivaraj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	L.A.C. 196/2016 (ENQUIRY)		Assist. commissioner Land Acquisition <b>Vs</b> Hattegowda	
2	L.A.C. 224/2016 (ENQUIRY)		Assistant Commissioner and Additional Land Acquisition Officer <b>Vs</b> Lakshminarasaiiah	Assistant Government Pleader
3	O.S. 60/2016 (OBJECTIONS) IA/7/2019 IA/1/2017 IA/3/2018 IA/5/2019		G V Pushpawathi <b>Vs</b> G V Shivaprakash	H L Rajashekaraiiah
4	O.S. 114/2017 (COMMISSIONER WARRANT)		Nimbanna <b>Vs</b> Umesh	A G Suresh
5	EX 93/2018 (SETTLEMENT)		Lakshamma Alias Lakkamma <b>Vs</b> Special Land Acquisition Officer	H N Devaraja
6	EX 157/2018 (ATTACHMENT WARRANT OF MOVABLES)		Doddarangamma Dead by LRs <b>Vs</b> Special Land Acquisition Officer	B J Mahaveera
7	O.S. 34/2019 (CROSS OP PW1) IA/1/2019		Prema <b>Vs</b> Chandriiah	T S Basavaraaju
8	EX 108/2019 (STEPS) IA/1/2019		Thimmamma <b>Vs</b> Special Land Acquisition Officer	Jayarangaiah PR
9	EX 180/2019 (STEPS) IA/1/2019		Ganganamma <b>Vs</b> Special Land Acquisition Officer	Jayarangaiah PR
<b>( L.A.C./0000056/2011)</b>				
10	EX 187/2019 (STEPS)		Latheef Khan <b>Vs</b> Special Land Acquisition Officer	Pradeep L R
<b>( L.A.C./0000056/2017)</b>				
11	R.A. 94/2019 (STEPS) IA/1/2019		I.G.Venkatesh <b>Vs</b> Ningaiiah	Chintamani Ramasharma Balasubrahmanyam
12	R.A. 114/2019 (STEPS) IA/1/2019		Mahadevamma <b>Vs</b> Abdul Samed	Arun C S
13	EX 240/2019 (STEPS)		Nagaraju <b>Vs</b> Muttaiah	Nagaraju K C
<b>( O.S./0000092/2019)</b>				

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Sri. Shivaraj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 6/2020 (S S TO DEFENDANTS)		Yekanthaiah alyas Yekanthagowda Vs Lakkamma	K M Srinivas
15	REVIEW MISC 1/2020 (STEPS) IA/1/2020		The Divisional Contruller, KSRTC Vs G Vijayakumar	Devaraj H N
16	O.S. 26/2020 (Written statement)		Patharaju Vs Nagaraju	Hemanna H M
17	M.A. 2/2020 (TO HEAR)		Preethi Vs H.P.Rajashekar	A.S.Shashidharu
18	O.S. 42/2020 (Written statement) IA/1/2020		Sakamma Vs Krishnaiah M.D	Pavan Kumar S
19	M.C. 38/2020 (TO HEAR)		K P Rajanna Vs Nil	A M Ramiah
20	O.S. 78/2020 (Written statement)		Rathnamma Vs Doddathimmaiah	T B Vishwanath
<b>11.00 AM to 02.00PM</b>				
21	M.C. 24/2019 (FOR CONCILIATION) IA/1/2020 IA/2/2020		A.R.Hemanth Kumar Vs M.G.Pallavi	K G Narayana
22	FDP 7/2020 (NOTICE)		Rajalakshmi Vs Siddalingamma	Palakshaiah B C
23	M.C. 34/2020 (NOTICE)		Jagadeesh C S Vs Harshitha C G	Kumar K K
24	FDP 11/2019 (APPEARANCE OF PARTY)		Yashoda Vs Bhagyamma	H.P.Nataraj
<b>( O.S./0000048/2014)</b>				
25	M.C. 4/2020 (APPEARANCE OF PARTY)		Raghavendra Vs Chairtra	B A Rangaraju
26	M.V.C. 868/2018 (EVIDENCE) IA/1/2018		Siddalingaswamy M.N. Vs Lingadevaru	S.N.Shivakumaraswamy
27	O.S. 106/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Karnataka Bank Ltd. , Gubbi Vs T R Siddaramaiah	C B Hemantharaju

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Sri. Shivaraj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 114/2019 (EVIDENCE) IA/1/2019		Gowamma Vs Doddarangiah	N Sadashivaiah
29	O.S. 184/2019 (EVIDENCE)		G.B.Nagaraju Vs Lingappa	H D Basavaiah
<b>PLNTF EVIDENCE</b>				
30	O.S. 80/2020 (EVIDENCE) IA/1/2020		Krishnamurthy Vs Thimme Gowda	Shanthagowda
31	R.A. 6/2016 (ARGUMENTS) IA/3/2018 IA/2/2019 IA/1/2016		Lakshamma Vs Abdul Manaff	Chintamani Ramasharma Balasubrahmanyam
32	R.A. 50/2018 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019		Rajanna Vs Shankarappa	Chintamani Ramasharma Balasubrahmanyam
33	R.A. 4/2019 (ARGUMENTS) IA/1/2019		G.L.Madhu @ G.L.Madegowda Vs A.Lingappa	Ksheerkumarswamy
34	R.A. 18/2019 (ARGUMENTS)		A.N.Prakash Vs Lalithamma	K M Srinivas
35	R.A. 52/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Nagarathnamma Vs The President, Doddaguni Gramapanchayathi	Henjarappa H
36	R.A. 60/2019 (ARGUMENTS)		INDRAMMA Vs DRAKSHAYANAMMA	HLS
37	O.S. 31/2016 (EVIDENCE) IA/2/2016 IA/10/2019 IA/9/2019		G V Rajashekar Vs G V Shivaprakash	K V Sudarshankumar
<b>: Misc/000007/2019</b>				
38	O.S. 30/2019 (EVIDENCE)		Bhagyamma Vs Veeranna	K T Prakasha
39	O.S. 36/2019 (EVIDENCE) IA/1/2019 IA/3/2020		Pandurangappa Vs K.M.Nirmala	K.G.Narayana

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Sri. Shivaraj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
**Cause List Date: 24-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	Misc 7/2019 (EVIDENCE)		G.V.Rajashekar Vs G.V.Shivaprakash	Shashikumar Raj Urs

**CIVIL JUDGE AND JMFC, GUBBI**  
**Smt. Radha S**  
**PRL. CIVIL JUDGE (JR. DN.) & JMFC**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	FDP 7/2008 (Objection)		Shivanna Vs Krishnaiah	C.G.Sathyannarayana P.K.
2	O.S. 187/2010 (Objection)		SHANARAPPA Vs A SHIVAMMA	N.BASAVARAJU
3	EX 17/2017 (Objection)		Karnataka Bank Ltd., Vs Jayashankar H.G.	C G Sathyannarayan
4	EX 29/2018 (Objection)		State Bank of India Vs M.N. Doddaiah	C G Sathyannarayan
5	EX 25/2019 (Objection)		Ramanna Vs The Head Master	S Basavarajaiah
6	O.S. 380/2012 (STEPS)		Doddasiddaiah Vs Shanthamma	D.M.
7	O.S. 269/2015 (STEPS) IA/1/2015		Savithramma Vs Malamma	C B Hemantharaju
8	FDP 24/2016 (STEPS)		Siddamma Vs Gangadhara	Chintamani Ramasharma Balasubrahmanyam
9	O.S. 231/2014 (EVIDENCE) IA/1/2014		H.D. Mariyappa Vs Puttarangamma	S.R.R.
10	O.S. 333/2014 (EVIDENCE) IA/1/2014		Revamma Vs Gangappa	C.G.Sathyannarayana
11	O.S. 381/2015 (EVIDENCE)		Narayana Rao Vs Rashim S.	C.G.Sathyannarayan
12	O.S. 11/2020 (EVIDENCE) IA/1/2020		Shivanna Vs Kariyamma	A.S.Chandrashekharaiah
<b>CROSS EXAMINATION OF DW</b>				
13	O.S. 204/2012 (EVIDENCE)		Manjula Vs Gangamma	K.Shashikumar Raj Urs
14	O.S. 355/2012 (EVIDENCE)		Huchhamallaiah Vs Rangamma	K.M.S.
15	O.S. 59/2014 (EVIDENCE) IA/1/2014		P.C.Nataraju Vs Krishnamurthy	N.Sadashivaiah



CIVIL JUDGE AND JMFC, GUBBI  
Smt.Radha S  
PRL CIVIL JUDGE (JR. DN.) & JMFC  
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 343/2015 (ORDERS) IA/2/2020		Thimmegowda Vs Late Thimmaiah Dead by LRs	C.S.Madhu
17	O.S. 266/2011 (DEFENCE EVIDENCE) IA/1/2011		KAVYA.B. Vs NAGANNA	
18	O.S. 150/2010 (JUDGEMENT) IA/1/2010 IA/3/2010 IA/2/2010		C.K.YOGISH Vs KARIYANNA	BORAPPA
<u>11.00 AM to 02.00PM</u>				
19	O.S. 215/2020 (SUMMONS) IA/3/2020		Kempegowda Vs Narasimhaiah	Palakshaiah C
20	O.S. 237/2010 (STEPS)		M.N.Parameshwarajah Vs Gowamma	K.S.Jagannaha S.Basavarajalah
21	O.S. 323/2011 (HEAR ON IA ) IA/1/2011 IA/2/2011		SIDDARAMAKKA Vs PANCHAKSHARAJAH	N.BASAVARAJU C.R. BALASUBRAMANIAM
22	FDP 3/2017 (STEPS)		Jayalakshamma Vs Sakamma dead by her Lrs.	C G Sathyanarayan
23	O.S. 255/2019 (ORDER ON IA)		Chikkanna Vs Jayamma	N R Chandrashekar
ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES				
24	EX 3/2017 (HEARING)		Karnataka Bank Ltd., Vs Nagarathna G.	C G Sathyanarayan
25	EX 3/2018 (HEARING)		Kaveri Gramena Bank Vs Prema	C G Sathyanarayan
26	O.S. 213/2015 (EVIDENCE)		Lakshamma Vs Venkatamma	Chintamani Ramasharma Balasubrahmanyam
27	O.S. 217/2015 (EVIDENCE) IA/1/2015		Paramesh Vs T M Lakshmalah	Chintamani Ramasharma Balasubrahmanyam
28	O.S. 339/2015 (EVIDENCE) IA/1/2015		K R Renukaradhya Vs Nanjegowda	H S Bhasmangi Rudraiah
29	O.S. 298/2010 (Awaiting Report)		N.G. GNAGAMMA Vs BASAVARAJU	K. RAJKUMAR

**CIVIL JUDGE AND JMFC, GUBBI**  
**Smt. Radha S**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 24-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b>02.45 PM to 05.45PM</b>		
1	Crl. Misc. 176/2020 (NOTICE)		Jayamma Vs Tahsildar	Siddalingaiah B
		<b>11.00 AM to 02.00PM</b>		
2	Crl. Misc. 167/2020 (NOTICE)		Geetha K.P Vs Tahsildar	K.R Krishnamurthy
3	Crl. Misc. 174/2020 (NOTICE)		Narayanappa P Vs Tahsildar	Siddalingaiah B
4	C.C. 722/2020 (CUSTODY MATTERS)		CHELUR PS Vs Rakshith Babu	APP Muniraja M

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
<b>AMENDMENT</b>				
1	O.S. 366/2017 (SUMMONS)		Bettalingaiah Vs Shanthamma	K M Srinivas
<b>SS TO DEFT. BY RPAD</b>				
2	O.S. 190/2020 (SUMMONS)		Muddamma Vs Umesha	N Sadashivaiah
3	O.S. 134/2018 (NOTICE) IA/1/2018		Padma Vs Rangamma	S Ranganatha
4	FDP 3/2009 (Objection)		Shobha Vs Shanthaiah @ Vasanthakumar	N.Sadashivaiah B.S.Dinesh
5	O.S. 68/2015 (ORDER ON IA)		Vishamma Vs Mariamma	C.R.Balasubramanyam
6	O.S. 212/2020 (ORDER ON IA) IA/1/2020		H. Veeranna Vs H.K. Hemanthkumar	K.M.Sreenivas
<b>CROSS EXAMINATION OF PW</b>				
7	O.S. 214/2012 (EVIDENCE) IA/1/2012		JAYAMMA Vs NARASAMMA	K.G. NARAYANA
<b>DEFN EVIDENCE</b>				
8	O.S. 140/2010 (EVIDENCE)		L.V.Ramachandra Vs Kadiyappa	B.G.Ningaraju
9	O.S. 30/2019 (EVIDENCE)		Chandraiah Vs Siddalingaiah	B Shivalumar
<b>SS TO WITNESSES</b>				
10	O.S. 197/2009 (EVIDENCE)		Jayaramaiah Vs Shivalingaiah	K.G.N.
11	O.S. 133/2009 (ARGUMENTS)		Shivalingaiah @ Shivalingegowda Vs Jayaramaiah	B.Suresh
12	O.S. 249/2008 (JUDGMENTS)		Siddalingaiah Vs Malamma	C G Sathyanarayan

**11.00 AM to 02.00PM**

**AMENDMENT**

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesh N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 228/2019 (SUMMONS)		Mahadevamma Vs Sadashivaiah	Chintamani Ramasharma Balasubrahmanyam
<b>AWAIT SUMMON/NOTICE</b>				
14	O.S. 306/2020 (SUMMONS) IA/1/2020		Mangalamma Vs Maraiah	A T Veerananarayana
15	O.S. 160/2020 (NOTICE) IA/1/2020		H.C.Honnaiah Vs Chittanna	R K Raghavendra
16	Misc 5/2020 (Enquiry)		G.B.Bhadraiah Vs G.R.Somashekhar	Arun C S
17	O.S. 348/2016 (ORDER ON IA) IA/1/2016 IA/2/2016		G.B.Bhadraiah Vs G.R.Somashekhar	C G Sathyanarayan
<b>CROSS EXAMINATION OF PW</b>				
18	O.S. 436/2018 (EVIDENCE)		C.K. Dwarkinatha raju urs Vs Panchayathi Development Offiecr (PDO)	K Shashikumar Raj Urs
<b>DEFN EVIDENCE</b>				
19	O.S. 31/2011 (EVIDENCE) IA/1/2011		CHANDRAPPA Vs P.C.GANGANNA	K. SHASHIKUMAR RAJ URS  K. SHASHIKUMAR RAJ URS
<b>PLNTF EVIDENCE</b>				
20	O.S. 120/2010 (EVIDENCE)		P.C.Ganganna Vs Chandrappa	C.G.S
21	O.S. 342/2019 (EVIDENCE) IA/1/2019		H.R.Ishwarya Vs Ramaiah	K G Narayana
<b>SS TO WITNESSES</b>				
22	O.S. 74/2009 (EVIDENCE)		Chittaiah Vs Chikanna	NCG
23	O.S. 293/2009 (ARGUMENTS)		Siddalingaiah Vs Nagappa	
24	O.S. 442/2014 (Further Chief of DW,1)		Melugirajah Vs Hanumantharsyappa	C.R.Balasubramanyam

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	Crl.Misc. 10/2019 (Issue FLW to respondent)		Nageenasulthana <b>Vs</b> Mohammed Shfiulla	B S Madhusudhan
2	Crl.Misc. 141/2020 (Issue FLW to respondent)		S.Sindhu <b>Vs</b> R.Arunkumar	B S Madhusudhan
<b>SUMMONS TO ACCUSED</b>				
3	C.C. 608/2020 (APPEARANCE OF ACCUSED)		Chandrashekarapura PS <b>Vs</b> Gangadara	APP Muniraja M
4	C.C. 567/2019 (FRAMING OF CHARGE OR PLEA)		Chandrashekarapura PS <b>Vs</b> Gopalaiah	APP Muniraja M
5	C.C. 622/2019 (FRAMING OF CHARGE OR PLEA)		Chandrashekarapura PS <b>Vs</b> Nagamma	APP Muniraja M
<b>11.00 AM to 02.00PM</b>				
<b>BALANCE BY</b>				
6	Crl.Misc. 630/2015 (NOTICE)		Nageenasulthana <b>Vs</b> Mohammed Shafiulla	B.S. Madhsudhan
7	Crl.Misc. 386/2019 (Objection)		Harshitha <b>Vs</b> Sudarshan.S.	H.L.Somasundar
8	Crl.Misc. 246/2018 (FOR NBW)		H.R. Shivaganga <b>Vs</b> H.V. Satheesh	H L Somasundar
9	C.C. 454/2019 (FRAMING OF CHARGE OR PLEA)		excise department <b>Vs</b> Shivaraju	APP Muniraja M
10	C.C. 579/2019 (FRAMING OF CHARGE OR PLEA)		Chandrashekarapura PS <b>Vs</b> Wasim Akram	APP Muniraja M
11	C.C. 32/2020 (FRAMING OF CHARGE OR PLEA)		Chandrashekarapura PS <b>Vs</b> Chandan M.L.	APP Muniraja M